

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34094/2018

(Arising out of impugned final judgment and order dated 02-01-2018 in MP No. 1481/2017 passed by the High Court Of M.P At Indore)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

DILIP KUMAR CHOUHAN & ORS.

Respondent(s)

(FOR I.R. and IA No.136451/2018-CONDONATION OF DELAY IN FILING)

Date : 01-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. Maninder Singh, ASG
Mr. R. Bala, Adv.
Mr. Nalin Kohli, Adv.
Ms. Namisha Chadha, Adv.
Mr. Prabhas Bajaj, Adv.
Ms. Kanika Saran, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Raj Bahadur Yadav, Adv.
Ms. Ashita Chawla, Adv.
Mr. Parangat Pandey, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter after ten weeks.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR